

ITEM NO.72

COURT NO.16

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4251-4252/2019

NORTHERN COALFIELDS LTD

Appellant(s)

VERSUS

ASHWANI KUMAR DUBEY & ORS.

Respondent(s)

IA No. 169299/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 167874/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 41777/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH

C.A. No. 5324-5325/2019 (XVII)

IA No. 170529/2019 - CLARIFICATION/DIRECTION
IA No. 79727/2019 - CLARIFICATION/DIRECTION

C.A. No. 9035/2019 (XVII)

IA No. 182314/2019 - EX-PARTE STAY
IA No. 180163/2019 - EX-PARTE STAY
IA No. 180164/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 180165/2019 - EXEMPTION FROM FILING O.T.
IA No. 182315/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 9339/2019 (XVII)

IA No. 186439/2019 - EX-PARTE STAY
IA No. 186442/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 186443/2019 - EXEMPTION FROM FILING O.T.
IA No. 186446/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 3402/2020 (XVII)

C.A. No. 3329/2020 (XVII)

IA No. 90390/2020 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 99023/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 90389/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 99024/2020 - EXEMPTION FROM FILING O.T.
IA No. 99022/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 90388/2020 - STAY APPLICATION)

C.A. No. 2983/2020 (XVII)

IA No. 74503/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 74504/2020 - EXEMPTION FROM FILING O.T.

IA No. 74502/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 74501/2020 - STAY APPLICATION)

C.A. No. 3191/2020 (XVII)

Date : 26-02-2024 These matters were called on for hearing today.

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UPON hearing the counsel the Court made the following
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List on 07.05.2024.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)